

to east, it is most necessary that Railways should construct fly-over bridges in consultation with the State Government and the Bombay Municipal Corporation. As the financial resources are limited with Railways, it may not be possible to take up the project immediately. However, the Railways should consider ways to take the help of the private sector or big business firms, or big industries for the construction of such fly-over bridges. They may be allowed to utilize that particular fly-over bridge for the purpose of advertisement. Railway authorities and the Bombay Municipal Corporation can allow such private sector which is spending money and contributing for the construction of such fly-over bridges, to name it as they desire. I hope the Ministry of Transport (Railways) will draw up a proposal to help the people of Bombay to solve the problem of road transport.

(iii) Need to set up a unit of the National Institute of Sports in Kerala particularly in Cannanore

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore) : The State of Kerala has produced some of the best athletes of India. Among them we have at present P.T. Usha, M.D. Valasamma and Shiny Abraham, who won laurels for our country. In the field of games also, Kerala has players of international repute. Numerous budding athletes in the remote villages of Kerala await opportunities to exhibit and improve upon their talents. Due to lack of infra-structural facilities and proper training, most of them go unrecognized.

It is, therefore, imperative that a wing of the National Institute of Sports be started in Kerala to identify, train and to improve upon the best talents available there. Opening of National Institute of Sports has been the long-cherished dream of the sports-loving people of Kerala, and the State Government has also taken the initiative to urge upon the Central Government to set up the same at the earliest.

It is, therefore, requested that every effort may be made by the Centre to start a unit of the National Institute of Sports

in Kerala, preferably in Cannanore which is the place where most of the renowned talents were first initiated into the field of sports.

[Translation]

(iv) Need to develop "Shanideo temple" in the Morena district of Madhya Pradesh as a tourist resort

SHRI KAMMODILAL JATAV (Morena) : Madam, I would like to raise the following matter of urgent Public importance under rule 377 :

There is an ancient Shanideo temple in Morena of Madhya Pradesh, which is the only temple of its kind. People from all over India visit this temple to have a glimpse of Lord Shanideo. The facilities for lodging are lacking there. The temple building is also very old and small. Roads have also not been constructed there. I would, therefore, request the Government that Shanideo temple should be declared as a tourist resort so as to provide transport and communication facilities to the people.

(v) Need to grant equal pension to all ex-servicemen including the ex-servicemen of Burma

SHRI HARISH RAWAT (Almora) : Madam Chairman, the Government has always been concerned about the rehabilitation of the retired army personnel and in providing them facilities like pension etc. In this direction a lot of work has been done but there is great resentment among a section of ex-servicemen because the question of equality in pension facility has not been solved so far.

The Government had in this connection constituted a high power committee. It is a fact that certain ex-servicemen are being paid lesser pension than other army men of the same rank who retired before a certain date whereas most of them have taken part in more than one war.

Therefore, former army personnel should be paid equal pension and ex-servicemen of the erstwhile Burma Govern-